HIGH COURT OF JHARKHAND, RANCHI CORRIGENDUM

THE 08TH DECEMBER, 2025

No. 329A: In partial modification to this Court's Notification No. 328/A dated 06.12.2025, the designation of Ms. Rojleena Bara after vesting the powers of Civil Judge (Junior Division) & others (mentioned at SL No. 02 in column No. 05 in the said notification) be read as Civil Judge (Jr. Div.)-cum-JM, Daltonganj instead of Civil Judge (Jr. Div.)-cum-JM, Giridih.

The aforesaid Notification is modified to this extent only.

By Order of the Court, Sd/- Satya Prakash Sinha Registrar General

Memo No. 5472/Apptt

Dated Ranchi the 08th December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Principal District and Sessions Judge, Giridih & the Principal District & Sessions Judge, Daltonganj (with copy of notification no. 328/A dated 06.12.2025) for information and communication to the officers concerned/ the Central Project Co-ordinator, ecourts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.

Registrar General